

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

SUB: Filling up of vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year, 2025 - Notification issued for **50 vacancies** - **Publication of list of eligible officers in continuation to the previous lists issued on 28.03.2025 & 30.04.2025** - Regarding.

READ:

1. Order, dated 04.01.2007 in Civil Appeal No.1867/2006 and Order, dated 14.07.2009 in I.A.No.63 of 2009 of Hon'ble Supreme Court of India.
2. High Court's Notification No.14-B.Spl., dated 08.01.2025.
3. High Court's proceedings in Roc.No.30/2025-B.Spl., dated 28.03.2025.
4. High Court's letter in Roc.No.30/2025-B.Spl., dated 28.03.2025.
5. High Court's proceedings in Roc.No.30/2025-B.Spl., dated 30.04.2025.
6. High Court's letter in Roc.No.30/2025-B.Spl., dated 30.04.2025.
7. High Court's Order in W.P.No.20900 of 2025, dated 24.07.2025.
8. High Court's Order in W.P.No.19972 of 2025, dated 24.07.2025.
9. High Court's Order in W.P.No.16794 of 2025, dated 26.06.2025.

ORDER ROC.NO.30/2025-B.SPL., DATED: 07.08.2025

The High Court is pleased to pass the following Order:-

The following is the list of eligible officers in the cadre of Civil Judge (Senior Division), have also to be considered for promotion as District Judges (Entry Level) by promotion under 65% quota for filling up of **50 vacancies**, notified vide High Court's Notification 2nd read above for the year, 2025, as per the directions of Hon'ble Division Bench in the Writ Petitions vide 7th to 9th read above.

1.	SRI K.AJESH KUMAR Chief Metropolitan Magistrate, Hyderabad.
2.	SMT. A.SREEDEVI, Senior Civil Judge-cum-Assistant Sessions Judge, Kalwakurthy, Nagarkurnool District.
3.	SMT. RADHIKA JAISWAL, Secretary, District Legal Services Authority, Siricilla.



**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**